


**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

**Dated Shillong, the 11<sup>th</sup> March, 2020.**

**No.HCM-II/130/2018-Estt/ 766** Pursuant to Notification No. K.13014/02/2020-US.I dated 26<sup>th</sup> February, 2020 of the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that Hon'ble Mr. Justice Ranjit Vasant Rao More Judge, Bombay High Court has assumed charge of the office of the Judge of High Court of Meghalaya on 9<sup>th</sup> March, 2020 at 10.00 A.M. in the forenoon.

By Order,

  
**REGISTRAR GENERAL**

**Memo No.HCM-II/130/2018-Estt/ 766 A**

**Dated, the 11<sup>th</sup> March, 2020**

**Copy for information:-**

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
2. The Registrar-cum-PPS to Hon'ble the Chief Justice, for his Lordship's Information.
3. The Private Secretary to Hon'ble Mr. Justice R.V. More, Judge for his Lordship's information.
4. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge for his Lordship's information.
5. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge for his Lordship's information.
6. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
7. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
8. The Chief Secretary, Government of Meghalaya, Shillong.
9. The Secretary General, Supreme Court of India, New Delhi.
10. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to Notification No. K.13014/02/2020-US.I dated 26<sup>th</sup> February, 2020.
11. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K.13014/02/2020-US.I dated 26<sup>th</sup> February, 2020.
12. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.

13. The Advocate General, Meghalaya, Shillong.
14. The Director General of Police, Govt. of Meghalaya, Shillong.
15. The Registrar General, all High Courts.
16. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
17. The Deputy Commissioner, all Districts.
18. The District & Sessions Judge, all Districts.
19. The Judge, all Autonomous District Councils.
20. The Chairperson, Meghalaya Human Rights Commission, Shillong.
21. The Chairperson, Meghalaya Lokayukta, Shillong.
22. The Director, Meghalaya State Judicial Academy, Shillong.
23. The Registrar/Secretary to the Central Administrative Tribunal (CAT)  
61/35, Copernicus Marg, New Delhi-110001.
24. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot  
House, Copernicus Marg, New Delhi.
25. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for  
information and necessary action.
26. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
27. The President/Secretary, all Bar Associations in the State.
28. The System Analyst, High Court of Meghalaya for uploading the same in the  
official website.
29. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with  
enclosed copy of Notification No. K.13014/02/2020-US.I dated 26<sup>th</sup>  
February, 2020.
30. Office file.

  
**REGISTRAR GENERAL**